

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/428/ (IB)/2017

NAME OF THE PETITIONER(S)

: VITUOUS URJA LTD

NAME OF THE RESPONDENT(S)

: NANDHA ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

() TK BHASKAR CH KITTHA VASUDEVAA Course for the

Petitioner

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Heard the counsel for petitioner. This Bench feels it proper to provide another opportunity for appearance of the respondent counsel and to make his submissions. Put up on 26.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)